

(स) इन ग्रुप केन्द्रों को कहां स्थापित किया जायेगा ;

(ग) इस बात को ध्यान में रखते हुए कि राजपुर ग्रुप केन्द्र पश्चिम उत्तर प्रदेश के बन्तिम छोर में स्थित है पूर्वी उत्तर प्रदेश में कोई ग्रुप केन्द्र स्थापित किया जायेगा; और

(घ) यदि हां, तो क्या गाजीपुर में ग्रुप केन्द्र स्थापित किया जायेगा ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) संभवतः माननीय सदस्य केन्द्रीय रिजर्व पुलिस बल का उल्लेख कर रहे हैं। इस ग्रुप के लिए 17 ग्रुप केन्द्र पहले से स्वीकृत हैं और उनका स्थान ढाल की तैनाती प्रतिमान की ध्यान में रखकर तय किया जाता है। इस समय ग्रुप केन्द्रों की संख्या में वृद्धि करने का कोई प्रस्ताव नहीं है।

(ख) से (ग) . प्रश्न नहीं उठता।

Size of Annual Plan for 1982-83 and Funds Utilization by States

1753. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) the size of Annual Plan 1982-83 approved by Government State-wise;

(b) whether funds provided by the States and the Central assistance have been fully utilised by the States in different schemes and programmes in time;

(c) the measures taken by the States to reduce the non-plan expenditure and to increase development expenditure in the current plan period; and

(d) whether the States have taken steps to expedite the execution of development works to finish before 31st March, 1983?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The required information is available in the Annual Plan 1982-83 document (page 27). The Annual Plan of West Bengal for 1982-83 was finalised subsequently, at Rs. 490

crores against Rs. 638 crores indicated as provisional in the document.

(b) This position would be known after the close of the financial year.

(c) Several State Governments have taken a number of measures to keep the non-development and non-plan development expenditure within the Annual Plan estimates, so that development expenditure can be stepped up. These include economy in expenditure on staff, contingencies, vehicles, reduction in grants, etc. In spite of these measures, it has not been generally possible for the States to avoid increase in non-plan expenditure beyond the Annual Plan estimates on account of several factors, such as sanction of DA to Government employees, revision of pay scales, commitment of expenditure on fresh items etc.

(d) The States have been advised to ensure that the development works scheduled to be completed during the Sixth Plan are given priority attention in the matter of allocation of funds and the works are finished according to schedule.

Allocation of Funds to the States during Sixth Plan for Administration of Tribal Areas

1754. SHRI GIRIDHAR GOMANGO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether under-article 275(1) of the Constitution the Finance Commission recommended for strengthening the administration of tribal areas of the country and made provision for Sixth Plan;

(b) if so, funds provided by the Centre to the States during Annual Plans of Sixth Plan, State-wise;

(c) how far the aims and objectives of the recommendation have been fulfilled; and

(d) the schemes undertaken by the States and funds provided from State plan outlays?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) (a) and (b). The Seventh Finance Commission

made allocation of funds for upgradation of tribal administration in States for the five year period 1979-84. The total allocation made by the Commission and the amounts released during 1979-80, 1980-81 and 1981-82 are indicated, Statewise, in the statement laid on the Table of the House. [Placed in Library. See No. LT-5990/83]. As for 1982-83 the position regarding release of funds will emerge at the close of the current financial year.

(c) and (d). The two schemes covered by the award of the Seventh Finance Commission and undertaken by the State Governments are for construction of residential houses and grant of compensatory allowance to the State Government employees posted in tribal areas of the States. An assessment of fulfillment of the aims and objectives of the recommendations can be made after completion of the works for which the Finance Commission the two schemes.

State Plan Funds do not generally supplement the award funds for execution of the two schemes.

Attacks on Harijans

1755. SHRI HANNAN MOLLAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Harijans killed and injured in attacks during the last one year upto 31st January, 1983 State-wise;

(b) how many Harijan women were raped during this period; and

(c) in how many cases the culprits were brought to book and how many out of them were punished ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) and (b): A statement showing the cases of murder grievous hurt and rape of Scheduled Castes, based on the data furnished by the State Governments since January, 1982 and to the extent available, is laid on the Table of the House.

(c) These figures are not compiled by the Government of India.

Statement

The Cases of murder and grievous hurt of Scheduled Castes and rape of Scheduled Caste women for the year 1982 .

Sl. No.	Name of State	No. of cases of			Received upto the month of
		Murder	Grievous hurt	Rape	
1	2	3			4
1	Andhra Pradesh	13	7	16	(September)
2	Assam	Nil	Nil	Nil	(November)
3	Bihar	63	182	79	(October)
4	Gujarat	11	62	6	(November)
5	Haryana	1	11	27	(June)
6	Himachal Pradesh	1	2	2	(December)
7	Jammu & Kashmir	2	2	5	(October)
8	Karnataka	19	5	6	(December)
9	Kerala	3	3	3	(July)